

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/9(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th April,
2021, 10:30 A.M**

Name of the Company		TEMPEST PHARMACEUTICALS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS WEST BENGAL	
Under Section		Sec 252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/ Pr.CA appeared through Video Conferencing:

Mr. Arani Guha, Advocate] For the Petitioner
Ms. Madhuri Pandey, Pr.CS]

ORDER

Mr. Arani Guha, Ld. Counsel alongwith Mr. Madhuri Pandey, Ld. Authorised Representative present on behalf of the petitioner.

2. List the matter for further consideration on 08.06.2021.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)